

**GOVERNMENT OF INDIA
COMMUNICATIONS AND INFORMATION TECHNOLOGY
LOK SABHA**

UNSTARRED QUESTION NO:3223
ANSWERED ON:12.03.2003
CONSTITUTION OF COMMITTEE ON CELLPHONES
ANANTA NAYAK;M. JAGANNATH;SURESH KODIKUNNIL

Will the Minister of COMMUNICATIONS AND INFORMATION TECHNOLOGY be pleased to state:

- (a) whether any major tangles in the telecom sector have come to Government's notice recently;
- (b) if so, the details thereof;
- (c) whether the Government propose to constitute a committee to look into the various issues concerning the WLL mobile and cellphone services;
- (d) if so, the details thereof; and
- (e) by when the committee is likely to submit its report to the Government?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRIMATI S MAHAJAN)

- (a) & (b): Sir, mainly, differences between the Cellular and Basic Service Operators, with regard to the Limited Mobility Service using Wireless in Local Loop provided by the Basic Service Operators, came to the notice of the Government.
- (c) & (d): Although, the matter is before the statutory Tribunal, namely, the Telecom Disputes Settlement and Appellate Tribunal, a Committee consisting of the representatives of the concerned parties has been constituted with a view to explore the possibility of amicable resolution of the differences.
- (e) No formal report is required to be submitted by the committee.